

cal Colleges on Family Planning held in Delhi, proposals to introduce compulsory Rural Service for Doctors and students have been passed; and

(b) if so, the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :**

(a) No.

(b) Does not arise.

**ROAD ROLLERS SUPPLIED BY U.P.C.C.**

**754. SHRI C. JANARDHANAN :**

**SHRI HEM BARUA :**

**SHRI VALMIKI CHOUDHARY :**

**SHRI GEORGE FERNANDES :**

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply given to Unstarred Question No. 4824 on the 6th July, 1967 and state :

(a) whether the investigation by the Central Bureau of Investigation into the various allegations in connection with the supply of road rollers by the United Provinces—Commercial Corporation has since been completed;

(b) if so, the findings thereof; and

(c) the action taken thereon ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :** (a) No, Sir.

(b) and (c) Do not arise.

**AMMONIA BASED FERTILIZER PLANT WITH KUWAITI COLLABORATION**

**755. SHRI C. JANARDHANAN :**

**SHRI VASUDEVAN NAIR :**

**SHRI D. N. DEB :**

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have rejected a proposal submitted by Dharamsey Morarji for collaboration with Kuwaiti Chemicals and Fertilisers for setting up a fertiliser plant based on imported liquid ammonia;

(b) if so, the reasons therefor;

(c) whether any other private concern has approached Government with proposals to set up fertiliser plants based on imported liquid ammonia;

(d) if so, the name of the concern which has submitted the proposal;

(e) the main details thereof and the estimated cost thereof; and

(f) the decision taken thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) :** (a) Yes, Sir.

(b) The proposal, which involved the import of ammonia and the tied supply of sulphur on a long term basis, was not considered to be advantageous.

(c) Two other proposals, which are so far lacking in full details, have been submitted to Government.

(d) Tata Chemicals Ltd. and the Atlantic Richfield Oil Co.

(e) Full details have not so far been received in either of the two cases.

(f) The cases have not reached the stage for a decision.

**THERMAL SCHEMES UNDER EXECUTION**

**756. SHRI AMRIT NAHATA :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the details of the various thermal schemes under execution in the States at present;

(b) the time by which these schemes are likely to be completed; and

(c) to what extent power shortage will be removed in the various States ?

**THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) :** (a) and (b). The required information is given in the statement laid on the Table of the House. [*Placed in Library, See No. LT-1595/67.*]

(c) In 1971, the total installed generating capacity including thermal, hydel and

nuclear is estimated to be about 20 million KW. Taking into account the projections of development of industrial and agricultural load and of generating capacity by the end of 1970-71, there is likely to be an overall deficit of about 400 MW in the States of Andhra Pradesh, Madras, Gujarat, Madhya Pradesh, Punjab, Haryana, Uttar Pradesh, Bihar, West Bengal and Assam.

#### CUSTOMS STUDY TEAM

757. SHRI AMRIT NAHATA : Will the Minister of FINANCE be pleased to state :

(a) the main recommendations made by the Customs Study Team; and

(b) the decision taken by Government thereon ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Copies of the report (part I and II) of the Customs Study Team were laid on the table of the House on 9-8-67. The Study Team made 210 recommendations in Part I and 167 in Part II of the report.

(b) Out of the 210 recommendations in Part I, 159 have been accepted with or without modifications and 18 have not been accepted. The others are under consideration. One list giving the recommendations accepted and another the recommendations not accepted with reasons therefor are laid on the table of the House. [*Placed in Library. See No. LT-1596/67.*]

The Empowered Committee set up to consider the recommendations in Part II have not yet completed the consideration of the recommendations made therein.

#### SUPPLY OF GAS TO BARODA

758. SHRI AMRIT NAHATA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Oil and Natural Gas Commission has started supplying gas to the industries in and around Baroda;

(b) if so, the total gas available with the Commission and the quantity being supplied to Baroda; and

(c) how the rest is proposed to be utilised ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

(b) and (c). At present, the Commission is in a position to supply in Gujarat State about 12.5 lakhs cubic metres per day of associated and non-associated gas. Of this about 4.78 lakh cubic metres per day have been earmarked for Gujarat State Fertilisers, Industries at Baroda and Baroda Municipal Corporation. Rest of the gas is to be supplied to Uttaran and Dhuwaran Power Stations.

#### INDIGENOUS DRUGS FOR BIRTH CONTROL

759. SHRI AMRIT NAHATA :  
SHRI S. A. AGADI :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the Committee appointed to consider the use of indigenous drugs for controlling birth rate has submitted its report;

(b) if so, the recommendations thereof; and

(c) the decisions taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) No. The Committee has to submit its report to the Government by the 30th November, 1967.

(b) and (c) Do not arise.

#### DRILLING BY OIL AND NATURAL GAS COMMISSION

760. SHRI CHENGALRAYA NAIDU : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the Oil and Natural Gas Commission has completed the proposed drilling of 502 Oil Wells in the country;

(b) if so, the number of wells established as oil bearings wells

(c) what are the other wells provided for, and

(d) the annual production of oil in the country at present ?